

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 270/GT/2014

Subject : Approval of tariff of Simhadri Super Thermal Power Station Stage-I (2 x 500 MW) for the period from 1.4.2014 to 31.3.2019.

Petition No. 294/GT/2014

Subject : Approval of tariff of Simhadri Super Thermal Power Station Stage-II (2 x 500 MW) for the period from 1.4.2014 to 31.3.2019.

Parties : NTPC limited v APEPDCL & others

Petition No. 290/GT/2014

Subject : Approval of tariff of Singrauli Super Thermal Power Station (2000 MW) for the period from 1.4.2014 to 31.3.2019.

Parties : NTPC Limited v UPPCL & 12 Ors

Corrigendum to ROP dated 27.2.2015

In the above said petitions, the additional information sought from NTPC in clause (a) of para 3 of the ROP dated 27.2.2015 shall be substituted and read as:

(j) GCV of coal on "as received" basis at unloading point of power plant from the wagons for the months of January, February and March 2014.

The above information shall be filed by 31.3.2015. All other terms remain unaltered.

By Order of the Commission

Sd/-
(T. Rout)
Chief (Legal)